

HIGH COURT OF DELHI : NEW DELHI

No. 42/DHC/GAZ.IIB/G-8/SPL.MM/2021

Dated: 07th October, 2021

NOTIFICATION

Hon'ble the Chief Justice and Hon'ble Judges of this Court have been pleased to revoke the powers of Metropolitan Magistrate conferred under sub-section (1) of Section 18 of the Code of Criminal Procedure, 1973 vide this Court's notification No.02/DHC/GAZ.IIB/SPL.MM-2019/2021 dated 25.01.2021 upon Mr. Vyas Muni Rai, with immediate effect.

BY ORDER OF THE COURT

Sd/-

**(DR. SAURABH KULSHRESHTHA)
OSD (GAZETTE-II)**

Endst. No. 3545-3559/DHC/GAZ.IIB/G-8/SPL.MM/2021 Dated: 07.10.2021

Copy forwarded for information and necessary action to :-

1. The Principal District & Sessions Judge (Hqrs.), Tis Hazari Courts, Delhi.
2. The Director, (HC &J), Govt. of India, Ministry of Law and Justice, Department of Justice, Jaisalmer House, Man Singh Road, New Delhi.
3. The Principal Secretary (Home), Govt. of N.C.T. of Delhi, I.P. Estate, N.Delhi.
4. The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of N.C.T. of Delhi, Delhi Secretariat, I.P. Estate, New Delhi.
5. The Commissioner of Police, Delhi Police Headquarters, I.P. Estate, N. Delhi.
6. The Joint Registrar-cum- Secretary to Hon'ble the Chief Justice.
7. The Chief Metropolitan Magistrate, Central, Tis Hazri Courts, Delhi.
8. J.R.-cum-P.A. to Registrar General, Delhi High Court, New Delhi.
9. The Commissioner, North Delhi Municipal Corporation, Civic Centre, Minto Road, New Delhi.
10. The Commissioner, South Delhi Municipal Corporation, Civic Centre, Minto Road, New Delhi.
11. The Commissioner, East Delhi Municipal Corporation, Patparganj Industrial Area, Delhi-110092.
12. The Chairperson, N.D.M.C., Palika Kendra, New Delhi.
13. The Registrar (IT), Delhi High Court for being displayed on the Website of High Court.
14. Officer concerned through the Principal District & Sessions Judge (Hqrs.), Delhi.
15. Guard File.

DEPUTY REGISTRAR (GAZETTE-IIB)

As directed by Worthy Registrar (IT), same be uploaded on the website of this Court.

TR: (IT)

*Sanjay
07/10/2021
PA to Registrar (IT)*